



भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

Cancellation of Recovery Certificate No. 9263 of 2026 dated July 28, 2026 issued against Piyush Agarwal in the matter of Sadhna Broadcast Limited

Recovery Certificate No. **9263 of 2026** dated **July 28, 2026** was drawn against **Piyush Agarwal [Defaulter] (PAN: APBPA7314M)** for sum of **Rs. 5,76,000/-** (*Rupees Five Lakh Seventy-Six Thousands only*) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by the WTM vide Order No. WTM/AB/ISD/ISD-SEC-5/31442/2025-26 dated May 29, 2025 in the matter of Sadhna Broadcast Limited.

In view of the Order of Hon'ble Securities Appellate Tribunal dated September 02, 2025 in Appeal No. 391 of 2025 (Along with Misc. Application Nos. 834, 835 and 867 of 2025), Recovery certificate is hereby cancelled in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

27.08.2026
New Delhi



- Signed

Recovery Officer

राजन कुमार/Rajan Kumar
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
उत्तरी प्रादेशिक कार्यालय / Northern Regional Office
नई दिल्ली / New Delhi